

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

CP (IB) No. 32/Chd/Hry/2024

IN THE MATTER OF
Amit Jain

...Petitioner-Financial Creditor

Versus

Paytail Commerce Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 14.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.05.2024.

Sd/-
Court Officer